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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT
10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. SR/3754/252/HDB/2017
NAME OF THE COMPANY	Acetar Software Pvt Ltd
NAME OF THE PETITIONER(S)	Acetar Software Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Sudarshana Setty	Advocate	9346758595	
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA कंपनी पंजीयक/ Registrar of Companies हैदराबाद और प्रदेश और तेलंगाना Hyderabad For Andhra Pradesh And Telangana			

Heard Shri B. Sudarshana Setty, Learned Counsel for the Applicant.

CA is disposed by separate orders.


Member (J)

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